

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-326

Appeal No- 363/252/ND/2019

IN THE MATTER OF:

Evercool Plastronics Pvt Ltd

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section-252

Order delivered on 22.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Vinay, CS

For the Respondent

: Mr. Alok Pandey, Ld. ARoC

ORDER

Ld. ARoC and Ld. Counsel for the petitioner have put in appearance. Ld. ARoC submitted that he has filed the reply. Ld. Counsel for the petitioner submitted that he has not received the copy of the same. Ld. ARoC undertakes to serve the same. List the case on 24.02.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)